

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 28-09-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	104786/2010	RELOGISTICS INDIA PVT LTD Vs V RUPESH KUMAR	VIPUL SHUKLA AMEYA TAMHANE

(Sub Matter: SUMMONS FOR JUDGT/010091/2019)

2	SUMMONS FOR JUDGT	100091/2019	Ms Relogistics Pvt Ltd Vs V. Rupesh Kumar	Vipul Shukla
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(Main Matter: SUIT/0104786/2010)

3	SUMMARY CIVIL SUIT	100400/2016	Gopal Kanayalal Madnani Vs 1. Tornado Motors Pvt. Ltd. 2. Amarpreet Kaur Chadha 3. Jitenderpal Singh S. Chadha	Kavita S. lalwani
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(Sub Matter: SUMMONS FOR JUDGT/010237/2016)

4	SUMMONS FOR JUDGT	100237/2016	Gopal Kanayalal Madnani Vs Tornado Motors Pvt Ltd And Ors	Kavita Lalwani
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(Main Matter: SUMMARY CIVIL SUIT/0100400/2016)

NM ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
5	SUIT	107926/1998	BHABHA FINANCIAL CONSULTANT Vs RIPAN DESAI	TILAK DEDHIA LEGAL VISION

(Sub Matter: NOTICE OF MOTION/0101499/2019)

6	NOTICE OF MOTION	101499/2019	Tilak Dedhia Prop. Of Bhabha Financial Consultant Vs Ripan Desai and Ors.	Jayraj S.
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(Main Matter: SUIT/0107926/1998)

7	SUMMARY CIVIL SUIT	100764/2014	JAISUKH HIMATLAL SHAH Vs 1. TARUN TRADERS 2. JINAG JITUBHAI SANOT	MAHESH DEVANI
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(Sub Matter: SUMMONS FOR JUDGT/010241/2015)

(Sub Matter: NOTICE OF MOTION/0104364/2016)

8	SUMMONS FOR JUDGT	100241/2015	Jaisukh Himantlal Shah Vs Tarun Traders and Anr	Mahesh J Devani
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(Main Matter: SUMMARY CIVIL SUIT/0100764/2014)

9	NOTICE OF MOTION	104364/2016	Jaisukh Himantlal Shah Vs Tarun Traders and Anr	Mahesh J Devani
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(Main Matter: SUMMARY CIVIL SUIT/0100764/2014)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 29-09-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUMMARY CIVIL SUIT	100754/2014	1. MS. COTTAGE INDUSTRIES EXPOSITION LTD 2.SAGA OVERSEAS FZC Vs FEDERAL EXPRESS CORPORATION FEDEX	SHAVEZ MUKRIWASIM ANSARI

(Sub Matter: SUMMONS FOR JUDGT/0100006/2015)

2	SUMMONS FOR JUDGT	100006/2015	Ms Cottage Industries Exposition Ltd. And Anr. Vs Federal Express Corporation Fedex And Ors.	Shavez Mukri- Wasim Ansari
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(Main Matter: SUMMARY CIVIL SUIT/0100754/2014)

3	SUMMARY CIVIL SUIT	100382/2017	Mr. Dennis Nair Vs 1. Reliance General Insurance Company Limited 2. Aditya Birla Housing Finance Limited	Amir Arsiwala
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(Sub Matter: SUMMONS FOR JUDGT/010130/2019)

4	SUMMONS FOR JUDGT	100130/2019	Mr. Dennis Nair Vs 1. Reliance General Insurance Company Limited 2. Aditya Birla Housing Finance Limited	Amir Arsiwala
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(Main Matter: SUMMARY CIVIL SUIT/0100382/2017)

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
5	SUMMARY CIVIL SUIT	100387/2017	Jeevandeep Prakashan Pvt. Ltd. Vs Shri. Sagar Narayan Nirmal	M/s. J.R.Vakil and Associates

6	SUMMARY CIVIL SUIT	100550/2017	Bombay Publicity Service Pvt. Ltd. Vs Yamuna Films	Ramesh R. Pandey
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(Sub Matter: SUMMONS FOR JUDGT/0100230/2017)

7	SUMMONS FOR JUDGT	100230/2017	Bombay Publicity Service Pvt. Ltd. Vs Yamuna Films	Ramesh R. Pandey
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(Main Matter: SUMMARY CIVIL SUIT/0100550/2017)

C/S ARGUMENTS

8	SUMMARY CIVIL SUIT	100555/2015	L and T Fin Corp ltd Vs 1. Sumgo Engineering Pvt ltd 2. Venurajan Nair 3. Gopalkrishnan Narayan Nair and ors	Vivek Patil and Associates
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(Sub Matter: SUMMONS FOR JUDGT/0100128/2018)

(Sub Matter: CHAMBER SUMMONS/0100610/2019)

9	SUMMONS FOR JUDGT	100128/2018	L and T Fin Corp ltd Vs 1. Sumgo Engineering Pvt ltd 2. Venurajan Nair 3. Gopalkrishnan Narayan Nair and ors	Vivek Patil and Associates
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(Main Matter: SUMMARY CIVIL SUIT/0100555/2015)

10	CHAMBER SUMMONS	100610/2019	L and T Fin Corp ltd Vs 1. Sumgo Engineering Pvt ltd 2. Venurajan Nair 3. Gopalkrishnan Narayan Nair and ors	Vivek Patil and Associates
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(Main Matter: SUMMARY CIVIL SUIT/0100555/2015)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 30-09-2020

SUMMONS FOR JUDGEMENT HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	103651/2012	MANITA TRILOK Vs AAKASH ASSOCIATES AND ANR	KAVITA S LALVANI
2	SUMMARY CIVIL SUIT	100968/2015	Newage Bearings Pvt. Ltd. Vs Nitin Castings Ltd	Ganesh Shetty
(Sub Matter: SUMMONS FOR JUDGT/0100076/2016)				
3	SUMMONS FOR JUDGT	100076/2016	Newage Bearings Pvt. Ltd. Vs Nitin Castings Ltd	Ganesh Shetty
(Main Matter: SUMMARY CIVIL SUIT/0100968/2015)				
4	SUMMARY CIVIL SUIT	100619/2016	Prakash Ratilal Gandhi Vs 1. M/s. Classi-Mech Equipments Pvt. Ltd. 2. Harishchandra Kashinath Raut 3.Mrs. Milan H. Raut	Anil Agarwal
(Sub Matter: SUMMONS FOR JUDGT/0100294/2016)				
5	SUMMONS FOR JUDGT	100294/2016	Prakash Ratilal Gandhi Vs Classi-Mech Equipments Pvt. Ltd. And Ors	Anil Agarwal

(Main Matter: SUMMARY CIVIL SUIT/0100619/2016)

6	SUMMARY CIVIL SUIT	100823/2016	Mr. Bhavesh Navinchandra Shah Vs 1. M/s. Siroya Modern Home Space LLP 2. Shrenik D. Siroya	Mr. Paras N. Vira
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(Sub Matter: SUMMONS FOR JUDGT/0100361/2016)

7	SUMMONS FOR JUDGT	100361/2016	Mr. Bhavesh Navinchandra Shah Vs 1. M/s. Siroya Modern Home Space LLP 2. Shrenik D. Siroya	Mr. Paras N. Vira
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(Main Matter: SUMMARY CIVIL SUIT/0100823/2016)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 01-10-2020

HEARING

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUIT	104667/2010	CHANDUR MORIANI Vs LIBERTY GRAPHICS AND 2 ORS	M M LEGAL ASSOCIATES MILIND S GYANI

SUMMONS FOR JUDGEMENT HEARING

2	SUMMARY CIVIL SUIT	100555/2017	M/s. Jethabhai Goapljis Vs Sarda Agro Oil Ltd	Mr K. K. Holambe Patil
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(Sub Matter: SUMMONS FOR JUDGT/0100205/2018)

3	SUMMONS FOR JUDGT	100205/2018	M/s. Jethabhai Goapljis Vs Sarda Agro Oil Ltd	Mr K. K. Holambe Patil
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(Main Matter: SUMMARY CIVIL SUIT/0100555/2017)

4	SUMMARY CIVIL SUIT	100742/2017	M/s. Mahaveer Chemical Corporation Vs 1. M/s. Goldman Tapes Pvt Ltd 2. Mr. Harjoyt Singh Gulzarsingh 3. Mr. Gulzarsingh Amarsingh Bhullar	H M Inamdar
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(Sub Matter: SUMMONS FOR JUDGT/0100044/2019)

5 SUMMONS FOR 100044/2019
JUDGT

M/s. Mahaveer Chemical
Corporation

H M Inamdar

Vs

1. M/s. Goldman Tapes Pvt Ltd

2. Mr. Harjoyt Singh

Gulzarsingh 3. Mr. Gulzarsingh

Amarsingh Bhullar

(Main Matter: SUMMARY CIVIL SUIT/0100742/2017)

CITY CIVIL COURT MUMBAI

IN THE COURT OF HHJ SMT SABIHA GULAMHUSEN SHAIKH

Court 59 Adhoc Civil Judge

CIVIL CAUSE LIST DATED 03-10-2020

ARGUMENTS

Sr. No.	Case Type	Case No.	Title	Name of Advocate
1	SUMMARY CIVIL SUIT	100848/2016	American Express Banking Corp. Vs Dhanraj Meghraj Rajpal	M/s. Madekar and Company Holambe Patil

(Sub Matter: SUMMONS FOR JUDGT/0100038/2017)

2	SUMMARY CIVIL SUIT	100063/2018	M/s. Universal Fine Chemicals Pvt Ltd Vs 1. Mr. Raniganj Chemicals Works 2. Mr. Kishan Bubna	Prerak P Chodhary
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(Sub Matter: SUMMONS FOR JUDGT/0100040/2019)

